

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

11.

**IA-1252(MB)2023 IN
C.P. (IB)/1388(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.04.2024**

NAME OF THE PARTIES:

Intec Capital Limited

Vs.

Nirmiti Stampings Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-1252(MB)2023

1. Mr. Akshay Petkar a/w Mr. Pranav Shah, Ld. Counsel for the Applicant present. Mr. S. Srinivasan Sr. Advocate a/w Mr. Nikhil Rajani i/b. M/s. V. Deshpande and Co., Ld. Counsel for the Respondent present through VC. PBA Srinivasan, V Aravind, Srishti Bansal and Sumit Swami, Ld. Counsel for the Intec Capital present through VC.
2. Ld. Counsel for the Applicant seeks time to file additional affidavit.
3. List this matter for further consideration on **04.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)